

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5134
ANSWERED ON:05.09.2011
BENEFITS OF PENSION SCHEMES
Singh Smt. Meena

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

he policy in regard to providing pension benefits to those who were not the member of Family Pension Scheme, 1971 and 1995 after they are made the members of the said scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

Members of the Employees' Provident Fund Scheme, 1952, who were not the members of the Employees' Family Pension Scheme, 1971, can exercise the option to become member of the Employees' Pension Scheme, 1995 before completion of 58 years of age as per the provisions of the scheme.